CORRIGENDUM TO DETAILED PUBLIC STATEMENT PUBLISHED ON May 13th, 2015 for the ATTENTION OF EQUITY SHAREHOLDERS OF PHOENIX LAMPS LIMITED

Corporate Identification Number (CIN): L31500UP1991PLC012944

Registered Office: 59 - A Noida Special Economic Zone Phase II, Gautam Budh Nagar, Noida – 201305, Uttar Pradesh, India. **Tel:** 91 120 4012 222, **Fax:** 91 120 2562 943.
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This Corrigendum (this "**Corrigendum**") is being issued by Karvy Investor Services Limited ("**Manager to the Offer**"), on behalf of Suprajit Engineering Limited ("**Acquirer**"/"**SEL**") in respect of the open offer to acquire shares of Phoenix Lamps Limited ("**Target Company**"/"**PLL**") in terms of the regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations, 2011**"). This Corrigendum is being issued pursuant to revisions as advised by Securities and Exchange Board of India vide their letter no. CFD/DCR2/OW/RK/15720/2015 dated June 05, 2015 and should be read in conjunction with the Public Announcement dated May 06, 2015 ("**PA**") and Detailed Public Statement dated ("**DPS**") published on May 13, 2015. The capitalized terms used but not defined in this corrigendum shall have the same meaning assigned to them in the DPS.

1. We bring to your notice that last date for the dispatch of the Letter of Offer to Public Shareholders of the Target Company as on the Identified Date has been revised to **Tuesday, June 16, 2015,** instead of Wednesday, June 17, 2015.
2. Referring to the Clause I C (1), kindly read the date of fresh Certificate of Incorporation consequent to change of name from "HALONIX LIMITED" to "Phoenix Lamps Limited" as **September 6, 2013,** instead of September 16, 2013.

All other terms and conditions of the Open Offer remain unchanged.

The Acquirer, including the Board of Directors of SEL accept full responsibility for the obligations of the Acquirer as laid down in terms of the SEBI (SAST) Regulations, 2011, and for the information contained in this Corrigendum.

This Corrigendum is expected to be available on SEBI website at **www.sebi.gov.in.**

Issued by Manager to the Offer on behalf of the Acquirer, Suprajit Engineering Limited

MANAGER TO THE OFFER

KARVY INVESTMENT BANKING

KARVY INVESTOR SERVICES LIMITED

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Website: www.karvy.com Contact Person: Mr. V. Madhusudhan Rao

Place: Bengaluru

Date : June 10, 2015

Size:12x15